

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 678
TO BE ANSWERED ON 20.07.2016**

FDI IN RAILWAYS

678. SHRI M.B. RAJESH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has decided to allow 100 per cent Foreign Direct Investment (FDI) in Railways;**
- (b) if so, the reasons therefor along with its aims and objectives;**
- (c) whether the Government has conducted any study of experiences of FDI in Railways in other countries and if so, the details and findings thereof;**
- (d) whether the Government has taken adequate safeguards to ensure that interest of employees will be protected in the wake of FDI in Railways and if so, the details thereof; and**
- (e) whether the Government has prepared any roadmap in this regard and if so, the details thereof?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMUNICATIONS AND
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

(SHRI MANOJ SINHA)

(a) & (b): Yes, Madam. Government in August, 2014 had permitted 100% Foreign Direct Investment (FDI) in construction, operation and maintenance in certain identified areas in the Rail sectors.

The objectives of FDI policy are: modernisation and strengthening of rail network and development of rail-related industries through infusion of foreign equity and technology leading to growth in manufacturing and enhancing competitiveness.

(c): No, Madam.

(d): Yes, Madam. Areas identified for FDI are not in conflict with management and operations of the existing network of Indian Railways which continues to be with Government of India.

(e): Ministry of Railways issued Sectoral guidelines in November, 2014 for Domestic/Foreign Direct Investment (FDI) in rail sector in certain identified areas.
